

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Spectra Kolors  
Vs  
Saalim Shoes Pvt Ltd

**MAIN PETITION NUMBER** : CP/1104/IB/2019

**(IA/MA) APPLICATION NUMBERS**  
IA/2427(CHE)/2023

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**ORDER**

Present: Ld. Counsel Shri. Ramasamy Meyappan for the Applicant.

Ld. Counsel Ms. Shaila Taware for the Respondent No. 1.

Ld. Counsel Shri. Devarajan Raman for the Respondent No. 2.

Heard the Counsels for the parties.

There are certain issues which are to be resolved by the parties after sitting together. Respondents are directed to approach the Monitoring Committee / Chairman to resolve the issues within ten days from today.

List the application for reporting outcome of the meeting / hearing on **30.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)